



FOOD SAFETY AND STANDARDS
AUTHORITY OF INDIA

Inspiring Trust, Assuring Safe & Nutritious Food

Ministry of Health and Family Welfare, Government of India

(Recruitment Cell)

FDA Bhavan, Kotla Road, New Delhi-110002

Date: 05 June 2026

CIRCULAR – DEP-02/2026

Subject:- Filling up of various Group A & C posts in the Food Safety and Standard Authority of India (FSSAI) through transfer on deputation (including short term contract) on Foreign Service terms-reg.

Food Safety and Standards Authority of India (FSSAI) is a Statutory Authority set up under the Food Safety and Standards Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption.

2. FSSAI proposes to fill-up **various Group A & C** posts on deputation (including short-term contract) on foreign service terms basis as per the details contained in **Annexure-I**. Applicants fulfilling the eligibility criteria as on closing date of applying online, shall apply online on the link available under the tab '**jobs@fssai(careers)**' on the FSSAI website i.e. www.fssai.gov.in commencing from **06.06.2026 to 26.06.2026**. **The cut-off date for ascertaining eligibility will be closing date of applying online i.e. 26.06.2026. The applications which are not submitted online (through FSSAI's portal only), within due date, will not be considered.**

3. The departmental officers in the feeder cadre category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation.

4. **Those applicants who have already applied against deputation notice no. DEP-01/2025 for the post of Joint Director (Post code: DEP-01/2025-02) and Manager (IT) (Post code: DEP-01/2025-06) need not to apply again. However, it may be ensured by the applicants that all the documents (countersigned hard copy of finally submitted online application form, certified copy of APARs, NOC, Integrity certificate, Vigilance clearance etc.) have been submitted through proper channel. If not, the same may be submitted within the current due date of receiving of hard copy of application.**

5. All appointments made on deputation on Foreign Service Terms including short term contract in the Food Authority under these regulations shall be for a period **not exceeding one/two/three years depending upon the posts** in the first instance, which may be extended **subject to availability of vacancy** as per guidelines issued by the Government of India at the discretion of the Competent Authority which shall be based on the performance appraisal of the deputationists and in consultation with the parent department. The deputation in the Food Authority on this post is exempted from rule of immediate absorption. The terms of deputation including pay of the officials selected on deputation will be governed by provisions laid down in the Department of Personnel and Training's Office Memorandum No.6/8/2009-Estt. (Pay II) dated 17th June, 2010 and

other orders/guidelines issued in this regard from time to time. The maximum age limit for appointment on deputation shall be **56 years** on the last day of receiving of the online applications.

6. Officials of other Departments, Autonomous Bodies etc. where salaries are paid on IDA basis may kindly refer to the IDA-CDA Equivalency issued by FSSAI as per **Annexure-II** for ascertaining their eligibility for various posts on Deputation.

7. The vacancies shown in the advertisement are indicative which may increase or decrease at the discretion of the Competent Authority. The Food Authority reserves the right not to fill up all or any of the vacancies or to cancel the advertisement at any stage. For further clarification applicants may contact on email at recruitment.fssai@fssai.gov.in and/or phone no. 011-23667423.



(Pritha Ghosh)

Joint Director (Rectt.)

Tele:01123667527

To,

1. The Under Secretary (Food), Department of Health and Family Welfare, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi - with a request to kindly send the advertisement to Department of Personnel and Training for uploading the advertisement on DOP&T website for wide circulation.

2. IT Division- for uploading on official website (www.fssai.gov.in).

Certification by the Employer/Cadre Controlling Authority

The information/ details provided in the above application by the applicant (FSSAI Application ID: _____) are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

2. Also certified that;

- (i) There is no vigilance or disciplinary case pending/contemplated against Smt./ Shri _____.
- (ii) His/ Her integrity is certified.
- (iii) His/ Her CR Dossier in original are enclosed/ photocopies of the ACRs/APARs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
- (iv) No major/ minor penalty has been imposed on him/ her during the last 10 years **or** A list of major/minor penalties imposed on him/her during the last 10 years is enclosed. (as the case may be).

Countersigned

**(Employer/Cadre
Controlling Authority with Seal)**

**Posts proposed to be filled up in FSSAI on transfer on Deputation on Foreign Service
Terms Basis**

Post Code	Post/ Pay Level	No of Posts	Eligibility/Experience
DEP-02/2026-01	Joint Director (Pay Level-12) (₹ 78,800-2,09,200)	03	<p>Officers of the Central Government or State Governments or Union Territories or Government Universities or Recognized Research Institutions or Public Sector Undertakings or Semi-Government, Statutory or Autonomous Organizations:</p> <p>(a) (i) Holding analogous post on regular basis in the parent cadre or department; or (ii) With five years regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 11 or equivalent in the parent cadre or department; and</p> <p>(b) Possessing the educational qualification as under:</p> <p>(i) Bachelor's Degree from a recognised University or Institution; and Desirable: MBA degree or equivalent from a recognised university or Institution</p> <p align="center">OR</p> <p>(c) Full time Degree of Law from a recognised University or institution.</p> <p align="center">OR</p> <p>(d) (i) "Master Degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or any other subject as approved by Food Authority from time to time</p> <p align="center">OR</p> <p>PG Diploma of at least one year duration from a recognized University or Institution in Food Safety and Quality Assurance (under appropriate nomenclature) and approved by the Food Authority from time to time.</p> <p align="center">OR</p>

			<p>BE or B.Tech in Food Technology or Dairy Technology or Biotechnology or Oil Technology or Food Process Engineering or Food Processing Technology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Bachelor's degree (not less than four years duration) in Medicine or Veterinary sciences or Fisheries or Animal Sciences or any other subject as approved by Food Authority from time to time and</p> <p style="text-align: center;">OR</p> <p>(e)(i) Doctorate Degree in any of the aforesaid subjects (ii) Should have published research work in related field.</p>
DEP-02/2026-02	<p>Manager (IT) (Pay Level-11) (₹ 67,700-2,08,700)</p>	02	<p>Officers of the Central Government or State Governments or Union Territories or Govt. Universities or Recognized Research Institutions or Public Sector Undertakings or Semi-Government, Statutory or Autonomous Organizations: -</p> <p>(a) (i) Holding analogous post on regular basis in the parent cadre or department; or (ii) With three years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 7 or equivalent; and</p> <p>(b) Possessing the educational qualification as under: (i) B. Tech or M. Tech in Computer Science or any other related Engineering Discipline or MCA or Bachelor's Degree in Relevant field.</p>
DEP-02/2026-04	<p>Junior Assistant Grade-II, (Pay Level-02) (₹19,900-63,200)</p>	10	<p>Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi-Government, Statutory or Autonomous Organizations;</p> <p>(a) (i) Holding analogous post on regular basis in the parent cadre or department; or (ii) With three years "service in the grade rendered after appointment thereto on a regular basis in Pay Level-1 or equivalent in the parent cadre or department and with experience of handing diary/dispatch and typing on Computer etc. and possessing</p> <p>(b) 12th Standard or equivalent examination from a recognized Board or University.</p>

Food Safety and Standards Authority of India
 A statutory Authority established under Food Safety and Standards Act, 2006
 (HR Division/Recruitment Cell)
FDA Bhawan, Kotla Road, New Delhi -110002

Dated: 9th October, 2023

OFFICE MEMORANDUM

Sub: IDA-CDA equivalency for various posts of FSSAI on DR and Deputation Basis

The equivalence of CDA vis-à-vis IDA pay scale for the purpose of recruitment on DR and Deputation basis was issued by FSSAI in the past and same has been available on FSSAI website under FAQs on FSSAI Recruitment.

2. The issue regarding equivalence of pay scales has been deliberated by the committee constituted by FSSAI and taking into consideration the equivalence of pay between CDA and IDA Pay scales adopted by other Public Sector Enterprises/ Undertakings/ Autonomous Bodies such as WCD/DOPT, NHAI, Indian Railway Stations Development Corporation Ltd., FCI and UIDAI, the committee has recommended the equivalent pay scale as indicated at para 3 below.

3. The recommendations of the Committee have been approved by the Competent Authority and accordingly, in supersession of the earlier equivalency, the following revised equivalence of CDA vis-à-vis IDA pay scales are being adopted in FSSAI for future recruitments.

S. No.	CDA Pay Scale	Equivalent IDA Scale
1	Level 6 (35400-112400)	E0 (30000-120000)
2	Level 7 (44900-142400)	E1 (40000-140000)
3	Level 8 (47600-151100)	E2 (50000-160000)
4	Level-10 (56100-177500)	E3 (60000-180000)
5	Level-11 (67700-208700)	E4 (70000-200000)
6	Level-12 (78800-209200)	Three Years in E5 (80000-220000) or E6 (90000-240000)
7	Level-13 (123100-215900)	E7 (100000-260000)
8	Level-14 (144200-218200)	E8 (120000-280000)

3. The revised equivalence as mentioned above in Para 3 will be effective immediately.

4. This issues with the approval of Competent Authority.

(Sharad Aggarwal)
Director (Recruitment)

To,

1. All officers of FSSAI/Central Govt./ State Govt./ ABs/ PSUs etc. through FSSAI Website.

Copy for information to: -

PS to CEO(FSSAI), PS to ED(HR)